

करेंगे कि भोपाल-नागपुर राष्ट्रीय राजमार्ग का कार्य, जिसे सरकार ने स्वीकृति दे दी थी, कब तक पूरा होगा ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

सड़क का कुछ भाग मौजूदा राष्ट्रीय राजमार्ग में शामिल है जबकि शेष भाग राज्य राजमार्ग है। नागपुर और भोपाल के बीच कोई सीधा राष्ट्रीय राजमार्ग स्वीकृत नहीं किया गया है।

Hoganakkal and Bilugunda Hydro-Electric Projects in Tamil Nadu

*767. SHRI P. V. PERIASAMY: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to start Hoganakkal and Bilugunda Hydro-Electric Projects to meet the deficit in Tamil Nadu power supply; and

(b) if so, when?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) (a) and (b). A revised project report on the Hoganakkal Hydro-electric Project was received from the Tamil Nadu Electricity Board in 1964. Since inter-State issues as between Tamil Nadu and Karnataka pertaining to water availability, sharing of benefits and costs etc. were involved and these had not been satisfactorily resolved, the technical examination of the project could not be proceeded with. No scheme report in regard to the Bilugunda Hydro-electric Project has been received in the Central Electricity Authority.

The various hydro and thermal projects which are presently under execution in the Southern Region will, on completion, augment significantly the availability of power in the Region including Tamil Nadu.

Kalinadi Hydro-Electric Project

*768. SHRI K. MALLANNA: Will the Minister of ENERGY be pleased to state:

(a) the scheduled time for completion of the Kalinadi Hydro-Electric Project;

(b) whether financial assistance is being sought from Kuwait for completion of the project; and

(c) financial assistance of Central Government have made for completion of the project as per schedule?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) (a) The Kalinadi Hydro-electric Project envisages installation of 910 MW (6x135+2x50MW) of generating capacity. Taking into account the present progress of the work, the first Unit of 135 MW is likely to be commissioned by October, 1978 and the second Unit by March 1979.

(b) and (c) A loan agreement was entered into with the Kuwait Fund for Arab Economic Development for a loan equivalent to Rs. 45 crores for the Project.

The Project is being executed as part of the State Plan and an outlay of Rs. 41 crores has been earmarked for this Project in the Annual Plan for 1977-78.

Investigation into Alleged Assault on Shri Sanjay Gandhi

*769. SHRI HARI VISHNU KAMATH: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 522 on the 15th June, 1977 regarding investigation into alleged assault on Shri Sanjay Gandhi and state:

(a) whether the investigation into the alleged assault on Shri Sanjay Gandhi on March 14, 1977 has been completed; and

(b) if so, the upshot thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) (a) No, Sir.

(b) Does not arise.

Kothari Committee Recommendations

*770. SHRI T. BALAKRISHNIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received the scheme of the Kothari Committee in regard to recruitment to I.A.S. and other Class I Central Services; and

(b) what are its recommendations?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) (a) Yes, Sir.

(b) The gist of the main recommendations of the Kothari Committee is given in paragraph 9 of the 26th Report of the Union Public Service Commission for the period from April 1, 1975 to March 31, 1976. Copies of the Union Public Service Commission's report have been placed on the Table of the House on 21st June, 1977.

Indigenous Nuclear Power Reactor

*771. DR. MURLI MANOHAR JOSHI: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether there is any proposal afloat to develop a totally indigenous nuclear power reactor;

(b) if so, the action taken by Government in the matter; and

(c) whether Government propose to have a time-bound programme for evolving an appropriate nuclear technology relevant to Indian conditions with special applications to the generation of power?

THE PRIME MINISTER (SHRI MORARJI DESAI):

(a) Government's policy is to construct nuclear power reactors with maximum indigenous materials and components.

(b) Government have taken steps to develop manufacturing capability within the country for practically the entire range of materials and components required for nuclear power reactors. The participation of public and private sector industries has been successfully enlisted in this activity. Certain specialised materials and components are manufactured in the units of the Department of Atomic Energy.

(c) Heavy water moderated and cooled natural uranium-fuelled reactors of the type presently under construction are considered suitable in Indian conditions for generation of power. ■

Work to Rule Agitation by Technical Staff of DESU

*772. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of ENERGY be pleased to state:

(a) whether the technical supervisory staff of the Delhi Electric Supply Undertaking resorted to work to rule agitation;

(b) if so, their demands;

(c) whether this agitation has resulted in the frequent power shedding for 10-15 hours particularly in the walkid city area of Delhi; and

(d) the action taken by Government to improve the situation?

THE MINISTER OF ENERGY
SHRI P. RAMACHANDRAN)

(a) Yes, Sir.

(b) The Association has been asking for the early finalization of the Recruitment & Promotion Rules and removal of stagnation in the cadres of Technical Supervisors Grade 'A' and 'B' and in this connection their main demands are:—

(i) All Inspectors who have completed 8 years service in the grade of Rs. 300—655 should be appointed as Assistant Engineers in the scale of Rs. 450—1000 or they should be given the grade of Rs. 450—1000 if the posts are not available.

(ii) The posts of Superintendents (Technical) in the grade of Rs. 400—750 should be upgraded to the posts of Assistant Engineers in the grade of Rs. 450—1000.

(iii) All direct recruitment at the level of Assistant Engineers should be stopped.

(iv) All appointments made to the posts of Assistant Engineers during last three years should be quashed.

(c) The agitation has resulted in delays in restoration of power supply after a break down. The situation has further been aggravated due to heavy rains during July, this year.

(d) Every effort is being made by the Delhi Electric Supply Undertaking to ensure continuity of electricity supply as far as possible. Negotiations are being held by the Delhi Administration and DESU Management to review the situation and to resolve the issues raised by the Association, through mutual discussion and agreement. Disciplinary action has also been initiated against delinquent officials. Notice has been issued through the Press on 26-7-1977 requiring Technical Supervisors and others to restore normal working within 48 hours failing which they would become liable for disciplinary action.